

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 72 of 1997

Tuesday, this the 14th day of January, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. S. Chockalingam,
S/o late R. Siddan,
Goods Driver, Southern Railway,
Erode, Residing at No. 363-A,
Railway Quarters, Erode. .. Applicant

By Advocate Mr. TC Govindaswamy (represented)

Versus

1. Union of India through
The General Manager,
Southern Railway, Headquarters Office,
Park Town PO, Madras-3
2. The Chief Personnel Officer,
Southern Railway, Headquarters Office,
Park Town PO, Madras-3
3. The Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat. .. Respondents

The application having been heard on 14-1-1997, the
Tribunal on the same day delivered the following:

ORDER

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

The objection raised by the Registry that the
third representation being made on 13-11-1992 the
application is time barred is well founded. The
application is dismissed. No costs.

Dated the 14th January, 1997


A.M. SIVADAS
JUDICIAL MEMBER


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER